

(c) For cotton season - 2014-15, Government of India has fixed the Minimum Support Prices (MSPs) of Medium Staple Length and Long Staple Length Cotton varieties at ₹3750/- per quintal and ₹4050/- per quintal respectively.

Statement

State-wise estimates of Production of Cotton during 2011-12 to 2013-14

State	Production ('000 Bales of 170 Kgs. each)		
	2011-12	2012-13	2013-14*
Andhra Pradesh	4900.0	7350.0	7140.0
Gujarat	12000.0	8850.0	10950.0
Haryana	2650.0	2500.0	2550.0
Karnataka	1200.0	1255.0	1400.0
Madhya Pradesh	2000.0	2200.0	1850.0
Maharashtra	7200.0	7655.0	8520.0
Odisha	325.0	400.0	380.0
Punjab	2300.0	2000.0	2250.0
Rajasthan	1335.0	1400.0	1050.0
Tamil Nadu	450.0	500.0	500.0
Others	840.0	110.0	80.0
All India	35200.0	34220.0	36670.0

* 4th advance estimates.

Creation of price stabilization fund

3025.DR. PRABHAKAR KORE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government proposes to create price stabilization fund in a move to shield consumers and farmers from price fluctuation of agricultural and horticultural produces in the country;

(b) if so, how much fund would be required to control price fluctuation in future; and

- (c) the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (c) A draft Scheme has been formulated for creation of a Price Stabilization Fund of ₹500.00 crores for procurement and distribution of perishable agricultural and horticultural commodities.

Inclusion of more drugs in NLEM

3026.SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is considering a proposal to include 100 more essential drugs in the National List of Essential Medicines (NLEM) to regulate price of these medicines; and

- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) Government in the Ministry of Health and Family Welfare has set up a Core Committee for revision of National List of Essential Medicines (NLEM)- 2011 in which both the Department of Pharmaceuticals and the NPPA are represented. The Core Committee is yet to submit its final recommendations on the NLEM.

Broadening the ambit of NPPA

3027.SHRI PRAMOD TIWARI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government proposes to broaden the mandate of NPPA and include all essential medicines listed by the Department of Pharmaceuticals under its ambit;

- (b) if so, the details thereof and if not, the reasons therefor, along with the details of action being taken by Government thereon;

- (c) whether a number of life saving and other patent/branded drugs including those for treatment of cancer, AIDS, diabetes, etc. are outside the ambit of NPPA and if so, the details thereof and the reasons therefor; and

- (d) whether Government proposes to include such drugs under its fold and if so, the details thereof?